

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3831
(To be answered on the 3rd January 2019)**

FRAUD OF LUGGAGE IN FLIGHTS IN AIR INDIA

3831. SHRI SANJAY HARIBHAU JADHAV

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether there has been disclosure of a fraud of luggage in flights of Air India on Jammu-Kashmir route from IGI Airport;
- (b) if so, the details thereof;
- (c) whether the Government has ordered for any action against the culprits; and
- (d) if so, the steps taken/being taken by the Government to check such happenings in future?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) and (b): An incident has been reported that on Air India flight AI-825 dated 25-02-2018, two passengers entered IGI Airport, Terminal -III, Departure Hall with fake tickets and in connivance with AI-SATS check-in staff, they booked 10 pieces of baggage to Srinagar. AI-SATS counter check-in staff checked in these 10 pcs of baggage and tagged them as add-on baggage in the name of another passenger of same flight who had already been checked in. On receiving information from CISF, New Delhi these 10 pieces of baggage were detained by SSP (J&K Police), Srinagar Airport and were sent back to Delhi for handing over to Delhi Police, IGI Airport for further investigation.

(c): After interrogation by CISF at Delhi, both the fake passengers and AI-SATS staff were handed over to local police. An FIR in this regard has been lodged by CISF vide no-89/18 dated 25-02-2018 u/s 417,477 of IPC at Police Station IGI, Airport New Delhi.

(d): Presently, CISF is deployed at 61 airports for providing security, and at other airports agencies such as State/UT Police, CRPF, IRBn, etc. have been deployed. These agencies are providing security at airports as per the mandate of the Bureau of Civil Aviation Security(BCAS), the Regulatory

Authority for Civil Aviation Security in India. BCAS issues appropriate instructions/orders for effective implementation of security controls at all Indian airports for the purpose of safeguarding civil aviation activities/operations from an act of unlawful interferences. BCAS also oversees training to the security personnel of State Police, airport operators, aircraft operators, and other Regulated Agencies on the specified term and conditions. The CISF appraises relevant authorities from time to time about Aviation Security in different forums. The requirement of security is dynamic in nature. The security system at airports is reviewed from time to time and upgraded as per the requirement by the BCAS in consultation with concerned agencies and stakeholders, including CISF, Airport Operators, depending upon threat perceptions, and corrective measures are taken.
